# The Constitution (Amendment) Bill, 2009 (To Amend Article 275)

DR. AKHILESH DAS GUPTA (Uttar Pradesh): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

DR. AKHILESH GUPTA: Sir, I introduce the Bill.

# The Constitution (Amendment) Bill, 2009

# (Insertion of New Article 21B)

DR. AKHILESH DAS GUPTA (Uttar Pradesh): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

DR. AKHILESH DAS GUPTA: Sir, I introduce the Bill.

#### The Children (Rights, Development and Welfare) Bill, 2009

DR. AKHILESH DAS GUPTA (Uttar Pradesh): Sir, I beg to move for leave to introduce a Bill to provide for the basic rights to ensure all-round development and for welfare measures for children particularly, from poorer sections of the society and for matters connected therewith and incidental thereto.

The question was put and the motion was adopted.

DR. AKHILESH DAS GUPTA: Sir, I introduce the Bill.

# The Constitution (Amendment) Bill, 2010

# (Insertion of New Article 16A)

SHRI THOMAS SANGMA (Meghalaya): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

SHRI THOMAS SANGMA: Sir, I introduce the Bill.

# The Infiltration of illegal immigrants (Prevention, Identification and Deportation) Bill, $2010\,$

SHRI THOMAS SANGMA (Meghalaya): Sir, I beg to move for leave to introduce a Bill to provide for the prevention of infiltration of illegal immigrants into the country form the neighbouring countries and for their identification and deportation to the countries of their origin by setting up a National Commission for that purpose and for matters connected therewith and incidental thereto.

The question was put and the motion was adopted.